

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO.2354
TO BE ANSWERED ON 01.08.2018**

Coal Distribution Policy

2354. SHRI HARI MANJHI:

Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to review and amend the coal distribution policy to ensure supply of coal to small and medium industrial units keeping in view the re-allocation of coal blocks;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER
MINISTER OF RAILWAYS, COAL & FINANCE
AND CORPORATE AFFAIRS**

(SHRI PIYUSH GOYAL)

(a) to (c): New Coal Distribution Policy (NCDP), 2007, provided for distribution of coal to those units/consumers in small and medium sector across the country whose requirement was less than 4,200 tonnes per annum and were otherwise not having any access to purchase coal or conclude Fuel Supply Agreement (FSA) for coal supply with coal companies. The earmarked coal quantity would be distributed through State Nominated Agencies notified by the State Governments.

This provision of the NCDP, 2007 has been amended on 27.09.2016 by which the annual cap of 4,200 tonnes per annum for sale through State Nominated Agencies has been increased to 10,000 tonnes per annum and the phrase of small and medium sector as mentioned in NCDP, 2007 amended as small, medium and others.
